

PRANAB MUKHERJEE: (a) and (b). There has not been any complaint of long delays in clearing files of the State Trading Corporation. However, with a view to effecting expeditious decision making, the Corporation has recently revised the Schedule of Delegation of Powers to de-centralise operational responsibilities and delegate powers to the junior levels, wherever possible.

(c) and (d). There are already a number of Advisory Committees which are being consulted wherever considered necessary. No proposal is under consideration to set up new advisory committees.

Upgradation of Bangalore Airport as International Airport

*388. **SHRI K. MALLANNA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there was any move to consider for upgrading Bangalore Airport as an International Airport; and

(b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Does not arise.

पालम हवाई अड्डे पर पक्षी-उत्पात

*389. **श्री विलास मुत्तेवार :**
श्री अरींद्र नेताम :

क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1 जनवरी से 14 अक्टूबर, 1980 के दौरान पालम हवाई अड्डे पर विमानों के पक्षियों के टकराने की घटनाओं के कारण 117 उड़ानों में बाधा पड़ी जिसके परिणामस्वरूप करोड़ों रुपये की हानि हुई;

(ख) यदि नहीं, तो ऐसी घटनाओं और उन के कारण हुई वित्तीय हानि के वास्तविक आंकड़े क्या हैं; और

(ग) पालम हवाई अड्डे के आकाश में पक्षियों के उड़ने के खतरों को दूर करने के लिए क्या कदम उठाये जा रहे हैं और इस समस्या को कब तक पूरी तरह हल कर लिए जाने की संभावना है ?

पर्यटन और नागर विमानन मंत्री (श्री अनन्त प्रसाद शर्मा): (क) और (ख. 1 जनवरी से 14 अक्टूबर, 1980 तक की अवधि में पालम हवाई अड्डे पर हुई पक्षियों से टकराने की 40 घटनाएँ नागर विमानन विभाग के रिपोर्ट की गईं, जिनमें से 29 घटनाएँ इंडिया एयरलाइन्स के विमानों की, 3 एयर इंडिया के विमानों की, तथा 8 देशीय तथा अंतरराष्ट्रीय उड़ानें परिचालित करने वाले अन्य विमानों की थीं।

इन घटनाओं के कारण हुई वित्तीय हानियों का ब्यौरा संबंधित एजेंसियों से एकत्रित किया जा रहा है, और सभा-पटल पर रख दिया जायेगा।

(ग) पालम हवाई अड्डे पर समस्या के निवारण के लिए उठाए जा रहे उपचारी कदम निम्न प्रकार हैं:-----

(1) परिवेशीय प्रबंध व्यवस्था, जिसमें कूड़ादानों, पाखाना फेंकने की जगहों, बूचड़-खानों तथा कसाई-घरों आदि को विमान-क्षेत्र से कम से कम 10 किलोमीटर दूर हटा-दना तथा इसके साथ साथ परिचालन क्षेत्र में कौटशाक्षक दबाएँ छिड़कना आदि शामिल हैं।

(2) पक्षियों को भगाने की विधि में पायरो टेकनीक फ्लेयर्स का प्रयोग, पटाखों का विस्फोट तथा पक्षियों को गोली मारना सम्मिलित हैं।

(3) (प्रत्येक विमानक्षेत्र पर पक्षी व्याघात समितियाँ स्थापित की गयी हैं जो स्थिति पर विचार-विमर्श/पुनरीक्षण करने के लिए नियमित रूप से बैठकें करती हैं और पक्षियों के टकराने की घटनाओं को कम/समाप्त करने के लिए उपचारी उपाय करती हैं।

(4) इस समस्या का समाधान करने के लिए विमानक्षेत्र परिवेश प्रबंध-समितियाँ बनाने का भी प्रस्ताव है। परन्तु पक्षी-व्या-

घात की समस्या एक विश्व-व्यापी समस्या है। हमारे अपने अनुभव तथा इसी प्रकार की समस्या का सामना करने वाले विश्व के अन्य देशों के भी अनुभव को दृष्टि में रखते हुए परिक्षियों के टकराने की घटनाओं को कम करने के लिए यथा-संभव सभी प्रयत्न किये जा रहे हैं।

Supply of Iron ore to U.S.S.R.

*391. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of COMMERCE be pleased to state:

(a) whether India has supplied 3 lakh tonnes of iron ore to USSR against a trial order placed by them;

(b) whether the ore supplied has been found suitable to their requirement;

(c) whether fresh orders for supply of ore have been received from that country; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Against the contract concluded with USSR in February, 1980, for supply of 2 million tonnes of iron ore to that country during March-December 1980, a quantity of 1.52 million tonnes has been delivered upto November, 1980. The balance quantity is expected to be shipped during the current month.

(b) Yes, Sir.

(c) and (d). This matter has yet to be discussed with them.

Excise duty on dye manufacturing Units

*392. SHRI AMARSINH RATHAWA: Will the Minister of FINANCE be pleased to state:

(a) whether any representations have been received from the Dye-stuff manufacturing Association in the mat-

ter of excise duty required to be paid by dye manufacturing units in Gujarat from April, 1978 retrospectively;

(b) if so, what action has been taken in the matter; and

(c) whether similar claim has been made by Government in respect of dye manufacturing units in other States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) Yes, Sir.

(b) The matter was examined by the Government and a clarification has since been issued to Collectors of Central Excise.

(c) No, Sir.

Employment of ex-servicemen in Public Undertakings

*393. SHRI MADHAVRAO SCINDIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any directions have been issued to the public undertakings under his Ministry and private employers in the hotel and tourism industries to provide employment on priority to ex-servicemen, especially those relieved from Short Service Commissions;

(b) if so, the details in this regard; and

(c) the number of such ex-servicemen who have been provided suitable jobs in the public sector undertakings and in private industry under the charge of his Ministry?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Necessary instructions in this regard have been issued to the Public Undertakings under the administrative control of Ministry of Tourism and Civil Aviation. As far as private Employers in Hotel and Tourism industries are concerned, the Ministry has no control over recruitments made by them.